

1	2	3
6.	Himachal Pradesh	7115
7.	Jammu & Kashmir	0
8.	Karnataka	135050
9.	Kerala	27551
10.	Madhya Pradesh	51113
11.	Maharashtra	26278
12.	Manipur	54
13.	Orissa	11475
14.	Punjab	23786
15.	Rajasthan	72684
16.	Tamil Nadu	15924
17.	Tripura	59
18.	Uttar Pradesh	52596
19.	West Bengal	191995
20.	Dadra & Nagar Haveli	149
21.	Delhi	183
22.	Pondicherry	649
Total :		958961

Sale Deed on Internet

3186. SHRI PANKAJ CHOUDHRY:
SHRI CHANDRA SHEKHAR SAHU:
SHRI RAMPAL SINGH:

Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the transaction of immovable property is possible on internet as well;

(b) if so, the details thereof; and

(c) the time by which this system has been introduced?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) No, Sir.

(b) and (c) does not arise.

[English]

National Convention on Rural Industrialisation

3187. SHRI P.S. GADHAVI: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether any National Convention on Rural Industrialisation was organised in New Delhi in January, 1999;

(b) if so, the important decisions taken therein;

(c) whether it is proposed to identify sectors to accelerate rural industrialisation;

(d) whether the Government have accepted any decision taken by the convention; and

(e) the steps proposed to be taken to boost the rural industrialisation?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) Ministry of Industry (Department of Small Scale Industries & Agro & Rural Industries) have informed that no such National Convention on Rural Industrialisation was organised at New Delhi in January, 1999.

(b) to (e) Questions do not arise.

[*Translation*]

Promotion of Sanskrit Language

*3188. SHRI V.K. KHANDELWAL:
SHRI TEJVEER SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Adarsh Sanskrit Vidyapeeths in existence in the country, State-wise;

(b) whether the Government propose to open new Sanskrit Vidyapeeths in the near future;

(c) if so, the details thereof; and

(d) the steps proposed to be taken for promotion of Sanskrit language?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The State-wise Adarsh Sanskrit Mahavidyalaya are as under:—

Bihar	5
Haryana	2
Himachal Pradesh	2
Kerala	1
Maharashtra	2
Tamil Nadu	1
West Bengal	3
Uttar Pradesh	4
Karnataka	1

(b) and (c) The Rashtriya Sanskrit Sansthan establishes new Adarsh Sanskrit Mahavidyalaya provided suitable proposals are received from Voluntary Sanskrit Organisation duly recommended by the State Government concerned satisfying the norms including land, building,

courses offered etc. as per the scheme. There is no such proposals under consideration of Sansthan at present.

(d) For promotion of Sanskrit language, the Government has a Central Plan Scheme of Development of Sanskrit Education consisting of five sub-schemes viz. (i) Financial Assistance to eminent Sanskrit Pandits, (ii) Award of Scholarship to the students of High/Higher Secondary Schools studying Sanskrit, (iii) Providing facilities for teaching of Sanskrit in Secondary Schools, (iv) Modernisation of Sanskrit Pathshalas and (v) Promotion of Sanskrit through State Government's own programmes. Government of India also promotes Sanskrit through various institutions namely Rashtriya Sanskrit Sansthan, New Delhi, Maharshi Sandipani Rashtriya Ved Vidya Pratishthan, Ujjain, Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, Tirupati. These institutions implement various schemes including providing financial assistance to Adarsh Sanskrit Mahavidyalaya/Shodh Sansthans and to Voluntary Sanskrit Organisations, Publication and purchase of Sanskrit Books, Implementation of the scheme of Shastra Chudamani and conduct of all India Sanskrit Elocution Contest, Vedic Conferences for promotion of Sanskrit. Besides this the Ministry gives President's Award of Certificate of Honour to fifteen Sanskrit and one Pali/Prakrit scholars every year for substantial contribution in the respective fields.

SCs/STs/OBCs Engaged in Toddy Fermentation

*3189. SHRI KANTILAL BHURIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of persons belonging to Scheduled Castes, Scheduled Tribes and Other Backward Classes engaged in toddy fermentation work in the country;

(b) whether the Government have formulated any welfare scheme for these persons;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) The information is not maintained centrally.

(b) to (d) No separate scheme has been formulated by the Ministry of Social Justice and Empowerment for this group of persons. However, the various schemes